

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 203
CA No. 07/JPR/2024
CA No. 10/JPR/2024
CP No. 128/2006
TA No. 02/2018
Under Section 397/398 of
Companies Act, 1956

In the matter of:

Mahendra Kumar Johari & Ors.

...Petitioners

Versus

Johari Jewels Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Amol Vyas, Adv.
For the Respondent : Dileep Shivpuri, Adv.
Sonal Singh, Adv.
Pranjul Chopra, Adv.
Priyanshi, Adv.

ORDER

Heard Mr. Amol Vyas, Adv. appearing on behalf of the Petitioner. Mr. Dileep Shivpuri, Adv. appearing on behalf of Respondent No. 1. Ms. Sonal Singh, Adv. along with Mr. Pranjul Chopra, Adv. & Ms. Priyanshi, Adv. appearing on behalf of Respondent No. 11.

CA No. 07/JPR/2024

Heard Mr. Amol Vyas, Adv. appearing on behalf of the Petitioner. Mr. Dileep Shivpuri, Adv. appearing on behalf of Respondent No. 1. Ms. Sonal Singh,

Sd/-

Sd/-

Adv. along with Mr. Pranjul Chopra, Adv. & Ms. Priyanshi, Adv. appearing on behalf of the Respondent No. 11. Copy of the application be furnished to all the respondents. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the IA on 10.06.2024.

CA No. 10/JPR/2024

Heard Mr. Amol Vyas, Adv. appearing on behalf of the Petitioner. Mr. Dileep Shivpuri, Adv. appearing on behalf of Respondent No. 1 and Ms. Sonal Singh, Adv. along with Mr. Pranjul Chopra, Adv. & Ms. Priyanshi, Adv. appearing on behalf of the Respondent No. 11. Copy of the application be furnished to all the respondents. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the IA on 10.06.2024.

List the matter on 10.06.2024.



(Ashish Verma)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 08, 2024